

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2996
ANSWERED ON:13.12.2011
RELAXATION IN VISA NORMS
Reddy Shri K. Jayasurya Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether visa norms have been relaxed for some Pakistani nationals; and
- (b) if so, the details thereof and the parameters adopted in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a)to(b): No, Madam. Grant of visa to Pakistani nationals is governed by the India-Pakistan Visa Agreement of 1974, which was subsequently amended in 1986 and 1990, and executive instructions issued by the Government of India from time to time.